

### दिल्ली में अनधिकृत बस्तियाँ

859. श्री अटल बिहारी वाजपेयी : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली की किन-किन अनधिकृत बस्तियों को अभी भी मंजूरी दी जानी है ; और

(ख) उन्हें कब तक मंजूरी दे दिये जाने की सम्भावना है ?

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आई. के. गुजराल) : (क) (1) शकूर बस्ती में सन्त नगर ; (2) खुरेजी खास में अजुन नगर ; (3) पटपड़ गंज रोड पर शास्त्री नगर ; (4) लक्ष्मी मार्किट वेस्ट ; (5) खुरेजी खास में अनारकली साऊथ ; (6) खुरेजी खास में चन्द्रू पार्क ; (7) खुरेजी खास में न्यू गोविन्द पुरा ; (8) खुरेजी खास में शाम नगर ; (9) चौहान बांगर जफकराबाद ।

(ख) भाग (क) में उल्लिखित अनधिकृत कालोनियों के नियमितकरण के प्लान लगभग छः मास की अवधि में अनुमोदित हो जाने की आशा है ।

### Decline in IUCD Cases

860. SHRI B.K. DASCHOWDHURY : Will the MINISTER OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRI) be pleased to state :

(a) whether there is progressive decline in the insertion of IUCD cases ; and

(b) the remedial steps Government propose to take to make the device popular ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRALAYA MEN

RAJYA MANTRI (SHRI D. P. CHATTOPADHYAYA) : (a) There was a decline in the number of IUCD acceptors from 1966-67 to 1969-70. The trend of decline has been arrested during 1970-71 as indicated by the following figures :—

1970-71 (upto February)	4,07,741
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1969-70 (corresponding period)	3,98,978
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(b) The following steps have been taken to popularise IUCD :—

- (1) Training of personnel assigned to IUCD work has been improved standardised.
- (2) Acceptors are given all necessary information in advance ; also, a medical check-up for proper selection of cases is insisted on.
- (3) Follow-up services and expeditious attention to post-insertion cases are provided.
- (4) Meetings of Gynaecologists, programme planners and executors at State level were held to exchange views and to take corrective measures.
- (5) There is continuing research on new devices, drugs for the control of complications and field research for evaluation of the programme.

Construction of Road connecting Jhilmil Tahirpur Colony with Jamuna Bridge, Delhi

861. SHRI B. K. DASCHOWDHURY : Will the MINISTER OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRI) be pleased to state :

(a) whether any road would be constructed to connect the Delhi Development Authority Residential Colony of Jhilmil Tahirpur across the Jamuna with the bridge over Jamuna at Indraprastha Estate ;

(b) If so, the approximate length of the road from Jhilmil Tahirpur colony to the bridge ; and

(c) when the road is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI) (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) 7.3 k.m. approximately.

(c) Work from the Bridge to the Marginal Bund is completed. Work in the remaining portions where land had been made available is in progress. Some portions of the land in the alignment of the road are yet to be acquired and as such no definite date of completion can be stated at this stage.

#### Allotment of Type IV Quarters in Delhi

862. SHRI B.K. DAS CHOWDHURY : Will the MINISTER OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRI) be pleased to state :

(a) whether Government called for fresh applications in 1970 from Central Government employees in Delhi for allotment of various types of quarters to them ;

(b) the number of applications received for allotment of type IV quarters upto priority date of 31st December, 1948 ; and

(c) the number of type IV quarters that would be available for allotment by the end of the years 1971-72 and 1972-73 ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI) (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) 2,463 applications upto priority date of 31st December, 1948 were received from Government employees working in eligible offices and entitled to type IV accommodation.

(c) Out of 1,028 type IV quarters under construction in the general pool in Delhi, 256 quarters have already been completed and allotted to the eligible employees, 456 more quarters are expected to be completed during the year 1971-72 and the remaining 316 quarters are likely to become available during the year 1972-73.

#### Mithapur Fertilizer Project

863. SHRI P. K. DEO : Will the MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state :

(a) whether Government have taken any final decision on the Mithapur Fertilizer Project ; and

(b) if so, the salient features thereof ?

THE MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) (SHRI P. C. SETHI) :

(a) One of the conditions in the letter of intent issued to M/s. Tata Chemicals was that the company should obtain clearance under the MRTP Act. Government have now cleared the project under the MRTP Act. Final decision on the project will be taken after the company submits details as required in the letter of intent.

(b) In view of (a) above, the question does not arise.

#### Helicopters for Indian Navy

864. SHRI P.K. DEO : Will the MINISTER OF DEFENCE (RAKSHA MANTRI) be pleased to state :

(a) whether Government have decided to acquire helicopters for the Indian Navy ; and

(b) if so, the financial implications thereof ?

THE MINISTER OF DEFENCE (RAKSHA MANTRI) (SHRI JAGJIVAN RAM) : (a) Yes, Sir.